NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-527 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Impressions Services Pvt. Ltd. Vs. Picadily Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

ORDER

Present none.

Notice to the Petitioner through counsel as well as to the Respondent

returnable on 30.11.2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)